

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/2028(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	ROC WB VS SHINE INDIA INFRA PROJECTS LTD
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Pandey, Adv.] For the Petitioner

ORDER

1. Learned Counsel for the Petitioner present. None appears for the Respondent.
2. Since none turns up on behalf of the company, last chance is given to appear before this Tribunal failing which appropriate order would be passed on the next date.
3. List the matter for consideration on **26.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**